MINISTRY OF COMPANY AFFAIRS

NOTIFICATION

New Delhi, the 5th September, 2006

S.O. 1439(E).—In exercise of the powers conferred by Sub-section (2) of Section 1 of the Company Secretaries (Amendment) Act, 2006 (8 of 2006), the Central Government hereby appoints the 5th September, 2006, as the date on which Section 6 of the said Act shall come into force.

[F. No.5/27/2006-CL-V]

JITESH KHOSLA, Jr. Secy.